

SPECIAL BENCH ITEM NO. 130

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 468/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	J.M.L. MARKETINGS PVT LTD V/S ROC
UNDER SECTION	131 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

None.	: <i>For the Petitioner</i>
Sh. Pradeep Singh Sisodia, CGSC.	: <i>For the ROC</i>
Sh. Krishna Agarwal, Adv.	: <i>For Income Tax Dept.</i>
Sh. Ajit Kumar Singh, AOL.	: <i>For OL/RD (NR)</i>

ORDER

A date is requested by the learned counsel for the Income Tax Department and Id. AOL for filing of the Reply, let the matter be listed on 12th April, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Md. Zaid
(Stenographer)